## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.S.P. No. 247/(MAH)/2017

CORAM:

S. No.

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2017

NAME OF THE PARTIES: M/s. Diwakar Infrastructure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

MSSARA SANCHETT. Advocate for pention.

NAME

DESIGNATION

SIGNATURE

Common Order TCSP No. 245/230-232/NCLT/MB/MAH/2017 TCSP No. 246/230-232/NCLT/MB/MAH/2017 TCSP No. 247/230-232/NCLT/MB/MAH/2017

At request of the Advocate for the Applicant, list this matter for hearing on 2.2.2017

> Sd/-B.S.V. PRAKASH KUMAR

Member (Judicial)

Sd/-V. NALLASENAPATHY

Member (Technical)